

REPORT OF COMMITTEE ON DRUGS AND
PHARMACEUTICALS INDUSTRY

THE DEPUTY MINISTER IN THE
MINISTRY OF CHEMICALS & FER-
TILISERS (SHRI C. P. MAJHI): I
beg to lay on the Table a copy of the
Report of the Committee on Drugs
and Pharmaceutical Industry (Hindi
version). [Placed in Library. See No.
PT-10504/76.]

11.55 hrs.
BUSINESS ADVISORY COMMITTEE

SIXTIETH REPORT

THE MINISTER OF WORKS AND
HOUSING AND PARLIAMENTARY
AFFAIRS (SHRI K. RAGHU-
RAMAIAH): I beg to move:

"That this House do agree with
the Sixtieth Report of the Business
Advisory Committee presented to
the House on the 22nd March, 1976."

SHRI O. V. ALAGESAN (Tirut-
tani): I would like to submit that the
time allotted for the discussion on the
Tamil Nadu budget is not sufficient.
(Interruptions)

MR. SPEAKER: We will see when
it comes. We will make some ad-
justment.

Now the question is:

"That this House do agree with
the Sixtieth Report of the Business
Advisory Committee presented to
the House on the 22nd March, 1976."

The motion was adopted.

11.57 hrs.

COMPTROLLER AND AUDITOR-
GENERAL'S (DUTIES, POWERS
AND CONDITIONS OF SERVICE)
AMENDMENT BILL*

THE MINISTER OF FINANCE
(SHRI C. SUBRAMANIAM): I beg to
move for leave to introduce a Bill to

amend the Comptroller and Auditor-
General's (Duties, Powers and Condi-
tions of Service) Act, 1971.

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill to amend the Comptrol-
ler and Auditor-General's (Duties,
Powers and Conditions of Service),
Act, 1971."

The motion was adopted.

SHRI C. SUBRAMANIAM: I
introduce the Bill.

11.59 hrs.

DEPARTMENTALISATION OF
UNION ACCOUNTS (TRANSFER
OF PERSONNEL BILL)*

THE MINISTER OF FINANCE
(SHRI C. SUBRAMANIAM): I beg to
move for leave to introduce a Bill to
provide for the transfer of officers
serving in the Indian Audit and
Accounts Department to any Ministry,
Department or office of the Central
Government for facilitating the effi-
cient discharge by such Ministry,
Department or office of the responsi-
bility in connection with compiling
the accounts thereof.

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill to provide for the trans-
fer of officers serving in the Indian
Audit and Accounts Department to
any Ministry, Department or office
of the Central Government for faci-
litating the efficient discharge by
such Ministry, Department or
office of the responsibility in con-
nection with compiling the accounts
thereof."

The motion was adopted.

SHRI C. SUBRAMANIAM: I intro-
duce the Bill.